

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

204. C.P. (IB)/1221(MB)2019

**IN THE MATTER OF**

SHREE SURAJ RESOURCES LIMITED

... Petitioner

Vs

NERAL PAPER MILLS PVT LTD

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 07.11.2023**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant:

For the Respondent:

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**ORDER**

This CP is of the year 2019. Fresh notice was issued to both the parties. Despite service of notice, none has appeared on behalf of the Petitioner. In view thereof, CP 1221 of 2019 is **dismissed** for non-prosecution.

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/z/